Atomic Energy (DAE) and the others as the need be. State-wise mineral concession proposals which have been referred by the respective State Governments to Ministry of Mines, Government of India, and are under process for taking decision for the grant of prior approval in consultation with the State Government and others technical agencies, are as under:—

Sl.No.	Name of State	PL	ML	Total
1.	Andhra Pradesh		01	01
2.	Chhattisgarh		02	02
3.	Himachal Pradesh		01	01
4.	Karnataka		01	01
5.	Madhya Pradesh	16	14	30
6.	Odisha		01	01
7.	Rajasthan		01	01
8.	Telangana		02	02
9.	Manipur		01	01
	Total	16	24	40

## Allocation of funds for RGPSA

1355. DR. SANTANU SEN: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of innovative projects which have been approved by the Ministry so far under the National Plan for Technical Assistance (NPTA) of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), project-wise;
- (b) the amount of funds allocated by the Ministry for RGPSA for the last three years and current year; and
- (c) the details of projects which are in the process of being established and along with projects related to capacity building of panchayats?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) to (c) Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), implemented during the period 2012-13 to 2015-16, the Ministry had provided funds to States/UTs for undertaking innovative activities relating to capacity building of gram panchayats. These activities included ISO certification for GPs, Citizen Report Card, Innovation council, Model Village Initiative, Help-desk line to provide support to Panchayats for capacity development of Panchayats. Total amount sanctioned to States towards these activities during 2015-16 was ₹ 2.72 crore.